

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 102 OF 2016 &**  
**IA NO. 307 OF 2017 & IA NO. 549 OF 2018**

**Dated: 14<sup>th</sup> September, 2018**

**In the matter of:**

**M/s. Hindustan Petroleum Corporation Ltd.  
Versus  
Petroleum & Natural Gas Regulatory Board**

**.... Appellant(s)  
.... Respondent(s)**

**ORDER**

The Bench could not assemble today. As agreed by the parties, list the matter on **8-10-2018**.

Court Master / PPS

*tpd*